

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 29th APRIL, 2024, 10:30 A.M.

**IA (Comp. Act.)/7/GB/2021
In CP/18/GB/2021**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

In the Matter of	Dr. Nilim Kr. Deka, 2. Dr. Jeena Bordoloi Deka Vs M/s Dispur Polyclinic and Hospital Pvt. Ltd. 2. Dr. Prabir Kr. Bordoloi, 3. Dr. Jutimala Bordoloi Bhattacharya, 4. Leena Borah, 5. Dr. Madonna Bordoloi Kalita
Under Section	U/S 59, 117, 161, 213, 241, 242, 243, 244 & 247 of Companies Act, 2013

For Petitioner (s) : Mr. D. Dewan, Adv.
: Ms. M. Kakoty, Adv.

For Respondent (s) : B. Debnath, PCS

ORDER

CP/18/GB/2021

Petitioner Counsel present. Respondents are represented by Ld. Authorized Representative Mr. B. Debnath who brings to notice that R-2 has since deceased and they are in the process of filing a memo in this regard.

Considering his submissions, matter adjourned to **30.05.2024**.

IA (Comp. Act.)/7/GB/2021

In view of the order passed today in the main CP, matter adjourned to **30.05.2024**.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
H.V. Subba Rao
Member (Judicial)